

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
RAJYA SABHA
UNSTARRED QUESTION NO.1522
TO BE ANSWERED ON 01.01.2018

Allocation of funds to PRIs

1522. SHRI K.C. RAMAMURTHY:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether it is a fact that more than Rs. 2 lakh crore has been allocated to Panchayati Raj Institutions (PRIs) by the 14th Finance Commission during its award period;
- (b) if so, the details of allocations made and expenditure incurred during 2015-16, 2016-17 and 2017-18, State-wise; and
- (c) the details of States that have prepared and implemented Gram Panchayat Development Plan?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ

(SHRI PARSHOTTAM RUPALA)

(a) : Yes. Under the Fourteenth Finance Commission (FFC), grants to the tune of Rs. 2,00,292.20 crore has been allocated to Gram Panchayats constituted under Part IX of the Constitution in 26 States, for the award period 2015-20, for delivering basic services, creation of reliable data base of local bodies' receipts & expenditure through audited accounts and for improvement of own source revenue.

(b): State-wise allocation and release of FFC Grants to rural local bodies of the States during 2015-16, 2016-17 and 2017-18 is given at **Annexure-I**.

(c) All Part IX States have issued their State specific Guidelines for Gram Panchayat Development Plan (GPDP). Accordingly, Gram Panchayat Development Plans (GPDPs) have been prepared and implemented in Andhra Pradesh, Arunachal Pradesh, Assam, Bihar, Chhattisgarh, Goa, Gujarat, Haryana, Himachal Pradesh, Jammu and Kashmir, Jharkhand, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Manipur, Odisha, Punjab, Rajasthan, Sikkim, Tamil Nadu, Telangana, Tripura, Uttar Pradesh, Uttarakhand and West Bengal. The State wise details of GPDP prepared by Gram Panchayats are given in **Annexure II**.

(Referred to in reply to part (b) of the Rajya Sabha Unstarred Question No.1522 for 01.01.2018)**State-wise allocation and releases of grants under Fourteenth Finance Commission (FFC) award to Rural Local Bodies for years 2015-16, 2016-17 and 2017-18.****(Rs. in crore)**

Sl. No	States	2015-16		2016-17		2017-18 (till 27.12.2017)	
		Allocation	Release	Allocation	Release	Allocation	Release
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Andhra Pradesh	934.34	928.41	1463.45	1454.05	1686.85	737.72
2	Arunachal Pradesh	88.52	88.52	138.66	77.37	159.82	0.00
3	Assam	584.80	584.80	915.98	511.10	1055.80	0.00
4	Bihar	2269.18	2269.18	3554.23	3142.08	4096.80	3630.39
5	Chhattisgarh	566.18	566.18	886.82	886.82	1022.18	905.81
6	Goa	14.44	14.44	22.62	12.62	26.07	0.00
7	Gujarat	932.25	932.25	1460.18	1460.18	1683.08	745.735
8	Haryana	419.28	419.28	656.72	656.72	756.98	670.80
9	Himachal Pradesh	195.39	195.39	306.05	306.05	352.76	312.60
10	Jammu & Kashmir	373.96	367.72	585.73	66.79	675.15	0.00
11	Jharkhand	652.83	652.83	1022.53	1022.53	1178.63	1044.45
12	Karnataka	1002.85	972.36	1570.77	1547.66	1810.55	1580.179
13	Kerala	433.76	433.76	679.40	679.39	783.12	693.96
14	Madhya Pradesh	1463.61	1463.61	2292.46	2292.46	2642.40	2341.57
15	Maharashtra	1623.32	1623.32	2542.61	2542.61	2930.76	2597.10
16	Manipur	22.25	22.25	34.84	34.84	40.16	0.00
17	Odisha	955.52	955.52	1496.64	1496.64	1725.11	1528.71
18	Punjab	441.70	441.70	691.84	386.04	797.45	0.00
19	Rajasthan	1471.95	1471.95	2305.52	2305.52	2657.47	1177.46
20	Sikkim	16.03	16.04	25.11	25.11	28.95	12.825
21	Tamil Nadu	947.65	947.65	1484.31	1484.31	1710.90	758.06
22	Telangana	580.34	580.34	908.99	908.99	1047.75	464.235
23	Tripura	36.24	36.24	56.76	56.76	65.43	28.99
24	Uttar Pradesh	3862.60	3852.60	6050.02	6034.33	6973.57	3089.83
25	Uttarakhand	203.26	203.26	318.37	318.37	366.97	325.19
26	West Bengal	1532.21	1470.86	2399.91	2319.48	2766.26	1184.59
Total		21624.46	21510.46	33870.52	32028.82	39040.97	23830.204

Annexure-II

(Referred to in reply to part (c) of the Rajya Sabha Unstarred Question No.1522 for 01.01.2018)

Status of Gram Panchayat Development Plans (GDPs) prepared (Period -2016-17)

Sl. No.	State	Number of Gram Panchayats	Number of GDPs prepared in the State 2016-17
1	ANDHRA PRADESH	12920	12920
2	ARUNACHAL PRADESH	1895	205
3	ASSAM	2268	2268
4	BIHAR	8407	8391
5	CHHATTISGARH	10808	10971
6	GOA	193	84
7	GUJARAT	14062	14029
8	HARYANA	6205	6098
9	HIMACHAL PRADESH	3229	3226
10	JAMMU AND KASHMIR	4331	2375
11	JHARKHAND	4403	4402
12	KARNATAKA	6081	6021
13	KERALA	942	941
14	MADHYA PRADESH	22833	22816
15	MAHARASHTRA	28031	27824
16	MANIPUR	161	144
17	ODISHA	6817	6284
18	PUNJAB	13034	12973
19	RAJASTHAN	9903	9894
20	SIKKIM	181	176
21	TAMIL NADU	12578	12524
22	TELANGANA	8702	8684
23	TRIPURA	596	591
24	UTTARAKHAND	7981	7958
25	UTTAR PRADESH	59035	59013
26	WEST BENGAL	3343	3230
	Total	248939	244042